

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 385.  
TO BE ANSWERED ON MONDAY, THE 18<sup>TH</sup> DECEMBER, 2017.**

**SPECIAL PACKAGE TO STATES**

385. DR. P.K. BIJU:  
SHRI KIRTI AZAD:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government sanctions Special Packages to various States for industrial development;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the achievements made so far through such Special Packages?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)**

**THE MINISTER OF STATE  
IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI C.R. CHAUDHARY)**

- (a) & (b): Yes Madam. DIPP has been implementing Special Package of Industrial Incentives for the State of Jammu & Kashmir w.e.f. 14.06.2002, which was in force up to 14.06.2012. Thereafter revised scheme of central grant for industrial units in J&K, namely "J&K Package-II" was announced which came into effect from 15.06.2012 and remained in force up to 14.06.2017 provided Central Capital Investment Subsidy, Central Interest Subsidy and Central Comprehensive Insurance Subsidy.

Similarly, New Industrial policy and other concessions for the States of Himachal Pradesh and Uttarakhand were introduced by the DIPP on 7<sup>th</sup> January, 2003 for a period of ten years from 7.1.2003 to 6.1.2013 vide Notification No.1(10)/2001-NER dated 08/01/2003 and further extended from 07.01.2013 to 31.03.2017, provided Central Capital Investment Subsidy.

- (c): According to information received from State Governments, achievements made are furnished in table below:-

State	Central assistance released	Number of Units set up	Total Investment made	Employment generated
J&K	271.83 crore	14622	5457.88 crore	109790
Himachal Pradesh	308.82 crore	13880	19016.70 crore	176661
Uttarakhand	291.57 crore	39557	37424.43	293530

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